थी केंबबराय बोबरे

295

गविश टेक्टराइस निमः भीर मीर्रशकार की देवद-टाइक मिरम 1974 से नेकनक टैक्सटाइक कार्यो-रैयन के शकीन काम कर रहे हैं। वेशिक नेबेस कीर यहंगाई बता (बीबरनेस एनावन्स) इन विस्ता कै सकदूरों को महाराष्ट्र के दूसरे विभाव से नवपूर्य के मुकावने बहुत ही कम निजता है। मुहुताहरेजन साथ डीसरनेत मन्त्रि ब्रोरनाबाब मिल्ब में सिर्फ 38 परसेंट मिलता है. वय कि महाराष्ट्र की दूसरी निर्मों में 75 परसेन्ड मिलता है। इस विधारनेस एलाउन्स के कम मिलने की बजह से हवारों मणदूरों की श्रम्बनाष्ट्र पर और उन के दैन विन जीवन-मान पर बहुत ही बुरा बसर पड़ रहा है । इन मखदुरी में भवागरी की नीवत था रही है। मंहगाई बते के कर्व के कारण नांदेड और औरंगाबाब के मिल मखदूरों को धमलनेर, नागपुर धीर बीलापुर के मुकाबले दर-माह हर मंबदूर की 150 रुपये से 160 रुपये कम पड़ता है। हर बाह इतना मुक्सान मराठवाड़ा विभाग के इन मिल मखदूरों को होता है। यह इन मखदूरों के साथ बुल्लम-बुल्ला मन्याय है। इस बारे में एक ही राज्य में समान नीति नहीं है । बाजारों में बढ़ती हुई कीमतों को देखते हुए इन मखदूरों को कम से कम महंगाई भत्ता देकर उन पर जुल्म ही रहा है । इसलिये इन नारेड भीर मीरंगाबाद के मिल मजदूरी का महंगाई मत्ता नहाराष्ट वै इसरे विकास के मिल सक्यूरों के बरावर कामा बहुत सकरी है।

श्रपनी न्यायोशित मांग के लिये नारेड़ हैं 6000 निल मजदूरों ने संपर्व सुरू किया है । 16 करवरी, 1979 से मिल सव-बूरों ने कर जिमद में एक चंदा "दूस काउन" सरवायह साम्दोलन मुरू कर के असाफ्र की यांच की है। 1978 के नवस्वर में मान्वेड के 3000 वक्ष्युरों ने प्रयनी मान बस्तवार कर के बासन के पास मेकी वर्षा कर के बातन के पार्व करें की 4 26 वनवरी, 1979 की एक विकास बीचाँ निकाला और छब उन्होंने "टूब-बाउन" सत्यावह धान्दोत्तन सुरू किया है। बहाराब्ट्र राज्य के मजदूर मंत्री वी ने मजदूरों की भाग की बायब मामकर नेमनम टैनसटाइस कार्परिश्वम की इस बारे में पेयमा करने के निर्वे कहा वा । यह मबना महाराष्ट्र विशान सभा में भी स्थान माकृषेत्र मस्तान हारा ब्रह्मया गया है ।

को केन्द्रीय संबोध मंद्री 41 3-3-1979 को निवेदन मेंच कर महाराष्ट्र द विकास सका स्वस्थी ने दन्यांक की गांव

योबापुर निय नयपुरी बीर बोनजी के पूर निय नयपुरी भी मैंडा नईशाई नवें है बारे में एनाज दिया तथा है, वैशा ही एनाज गोरेड़ बीर बीरशबाय के निय बीर नार्वेड बहुकारी जूत निज, वाजेनाव धीर टैक्सकाम, वनेवांव है हवारों कानवारों को बी इन्साफ देना वकरी

rule XII

केन्द्रीय उद्योग मंत्री भीर मजदूर नंत्री की तरफ से नम्बूरी मिले सर्गर इन मसदूरी को इन्साफ्र नहीं निसेषा धीर केन्द्र ज्ञासन के बादेज के विना नैसनल टैक्स-टाइल कार्पोरेतन भी मराठवाका विभाग के इन मजदूरों को इस्लाफ़ नहीं वेंगे। मजदूरों में तीब बतन्तोच फैसता जा रहा है। यह नेरे बुद के निर्वाचन क्षेत्र के हवारों मखदूरी का महत्वपूर्ण सवाल है । मैं माननीय उचीन मंत्री और मजदूर मंत्री बी से इन मजदूरों की इन्साफ़ देखेर मजदूरों का मान्दोलन समाप्त करा कर गराठवाड़ा विभाग को न्याय देने की मौब करता वय वान्ति ।

(iv) REPORTED INADEQUATE SUPPLY OF ELECTRICITY, KEROSENE AND COAL IN WEST BENGAL

SHRI RAJ KRISHNA DAWN (Burdwan): Because of inadequate supply of quality coal required for generation of electricity, the supply of elec. tric energy has reached an explosive stage in the State of West Bengal, Moreover, there is no kersosene oil in the village and urban areas resulting in tremendous difficulties for even the examinees who are the future assets of our country to prepare their lessons. The State of West Bengal has been plunged into complete darkness. The State Government has already sent an S. O. S. for the speedy supply of kerosene, coal and wagons to save the State from the present catostrophe. but it appears that no action has yet been taken by the appropriate authorities.

Power cannot be generated by the thermal power stations for want of coal, although there is sufficient stock of coal at the pitheads. The coal cannot be moved from the pitheads to the power generating stations as the raffways are not supplying adequate number of wagons due to beavy

shortage. The Railway Board failed miserably to assess the requirement of wagons, although the major wagonbuilders are in the public sector and located in West Bengal, The Railway Board did not place the wagon orders in time on the wagon manufacturers resulting in the present heavy shortage of wagons. Shortage of wagons has hit hard power generation, and the position has reached such an extent that the West Bengal Government has decided to introduce compulsory two weekly off-days for all the industries and the State Government has been planning even com-pulsory closure of shops at 6 p.m. In the absence of all sorts of energies, that is coal, electricity, kerosene ofl, furnace oil gas etc., the situation has become very serious. Even the minimum energy required for supplying drinking water cannot be met. The civic life is completely parelysed, Such a situation has been reached because of non-supply of wagons and other essential commodities. This shows lack of imagination and absence of proper and realistic planning by the Railway Board and the concerned authorities.

I would like to add that power shortage is not only affecting the industrial production severely, but also bringing disaster to thousands of wage-earners and the entire economy of the State. The installed capacities of the steel plants cannot be utilised for want of coal, which too is dependent on the supply of wagons, compelling us to import steel at a higher price. For want of steel materials, not only the large industries, but also thousands of small-scale industries which, as per Government policy, should get materials on a priority basis, are not getting materials, and they have no alternative but close down their units set up with the financial assistance from banks and other financial institutions, and throw thousands of workmen out of employ, simply, I emphasize, for want of mabrials. Or, they have to run the units by surchasing steel from the open market at a premium verying between Rs. 500 to Rs. 2000 per tonne and incurring huge losses.

The orders for wagons placed on the public sector undertakings like Burn Standard Co. Ltd., have not been executed in time as there is practically no efficient and dedicated management. There is rampant corruption and the Government has not taken any steps in spite of specific complaints. Shortage of power and kerosene oil has also forced thousands of examinees to write applications in thousands to the Board of Secondary Education and Universities either to defer the examinations or hold one paper a day and the said applications have been forwarded to the State Government by the educational authorities. State Government is also helpless as the Railways have been failing in their duties to supply adequate number of wagons required for movement of coal, kerosene, furnace, furnace oil, etc. Such a state of affairs is really deplorable.

For want of electricity, the manufacture of life saving drugs is at a jeopardy and even the drugs manufactured cannot be preserved in refrigerators; students are not in a position to prepare their lessons for examinations; general public are not getting even the drinking water; trains are running late; steel and other materials are not available resulting in closure of the industries and all kinds of shops will be compulsorily closed for want of power and unemployment problem becomes much more acute. In totality, the economic condition and the civil life are completely in a chaotic position. We should not forget that due to severe unemployment, the youths of West Bengal started the naxalite movement which ulimately engulfed the entire country. West Bengal will be shattered completely which will lead to bloody revolution throughout the country unless emergency measures are taken, namely:-

(1) regular and steady supply of electric energy from other States 200

fShri Raj Krishna Dawn

through inter-State transmission lines is ensured till adequate power is generated in the State itself.

- (ii) ensure adequate supply wagons by the Railway Board for speedy movement of coal, kerosene oil, petrol and petroleum products, fertilizers; cement, etc. etc.
- (iii) ensure strict adherence of delivery schedules by the wagon manufacturers; and
- (iv) ensure more supply of kerosene, cement coal, industrial raw materials, steel, etc. etc.

Mr. Speaker, Sir, I submit to you to permit me to raise issues of public importance under rule of that, you allow me to raise the issues under rule 377 which, you know, is not given importance by the Government and even they do not give any answer to such issues. I would request you to please see to it that the Government gives reply to the issues involved without any delay.

MR. SPEAKER: That is all, rest is only the repetition. Shri Purnanaryan Sinha.

SHRI RAJ KRISHNA DAWN: Let me complete the statement.

You are merely MR. SPEAKER: repeating the rest, nothing else. I allow a Calling Attention on the subject.

DAWN: SHRI RAJ KRISHNA Please allow me to complete statement.

MR. SPEAKER: The rest is only repetition.

SHRI DINEN BHATTACHARYYA (Berampore): He should have been told earlier.

MR. SPEAKER: He has been told earlier. Shri Purnanarayan Siths.

(v) REPORTED SCARCITY OF WHEAT, SALT, SUGAR, ESPOSENE CEMENT AND STEEL IN ASSAM AND NORTH-EASTERN REGION.

SHRI PURNANARAYAN SINHA (Tezpur): Mr. Speaker, Sir, under rule 377, I wish to raise the following matter of public importance.

It has been brought to the notice of the Ministries concerned that for some time now there is shortage of wheat, salt, cement, sugar, kerosene and steel in Assam and Negaland besides all other States of the North East. But at one stage, the Ministry of Petroleum denied having received any complaint from the State Government of Assam. Now the position is that while at one end the Food Corporation of India has encouraged building new warehouses by private parties with liberal loan etc. from banks, at the other end the existing godowns have no stock of wheat as a result of which the flour mills of Assam are almost closing down. I have received several telegrams from the Mills and Government sources that absence of wheat in the Food Corporation's godowns has treatened the availability of Atta and flour in the ration shops. Already, salt has virtually stopped moving into Assam and retail price in the rural areas has gone up to Re. 1 per kg. Sugar is selling at Bs. 3.50 to Rs. 4. Kerosene is selling at Rs. 5 a litre.

MR. SPEAKER: You are changing the figures.

SHRI, PURNANARAYAN SINHA: Thoses figures are 10 days old. These are the latest figures.

The price of cement in black market is Rs. 45 per bag. The steel marketed by agencies other than the Steel Authority of India is selling at double the price at which the Hindustan Stock Limited our sell at